

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 02-01-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.174 of 2017(SZ)	Suo Motu Proceedings initiated based on the newspaper report published in "Dinakaran" Tamil daily newspaper dated 02.08.2017 under the Caption Toxic Foam formation in Mettur Dam Vs The Chief Secretary to the Government of Tamil Nadu, Chennai and 5 others	M/s. Azhagam Perumal for R4,R6	MoA & Reply of R1,R2,R3,R5
2	Application No.232 of 2017(SZ)	S.P. Muthuraman, Thirunelveli District Vs The Member Secretary, Tamil Nadu Pollution Control Board, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. Rita Chandrasekar for R2 to R4 M/s. Arun Anbumani for R5	MoA & Reply of R1 For Reply of R2 to R4

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.279 of 2017 (SZ)	M/s. Rainbow Industries Rep., by its Managing Partner, Srikakulam District Vs The State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment, Forest, Science and Technology, Guntur District and 3 others	M/s. P. Venkaiah Naidu Counsel for Applicant Ms. H. Yasmeen Ali for R1 Mr. T. Sai Krishnan for R2 to R4	Reply of R1 to R4

For further details, please log on to our website www.greentribunal.gov.in

Registrar